

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

**IA/58(AHM)2021 in CP(IB) 268 of 2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: Dhaval Jitendrakumar Mistry RP For Poggenamp  
Nagarsheth Powertronics Pvt Ltd  
V/s  
COC of Poggenamp Nagarsheth Powertronics Pvt  
Ltd represented through UCO Bank

Section 30(6) r.w 31 of the Insolvency and Bankruptcy Code,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.  
2.

**ORDER**  
**(through video conferencing)**

Mr. Kiran Shah, FCA, appeared on behalf of the Applicant.

Applicant is directed to issue notice upon the Income Tax Department.

List the matter on 23.06.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 1st day of June, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**